NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA)No.510/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	Eskay Technical Service	es Pvt.Ltd. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SANKAR KUMAR PATNAK APPLICANTS Expansion
18sachi Ling Company
Secretary

ORDER

Ld. Pr. CS for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)